

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

12
O.A. 1448/94

Date of decision: 1.7.97

Between

Smt. P.Seetha Lakshmi ... Applicant

And

1. The Director of Accounts (Postal)
Andhra Circle, Hyderabad.

2. Secretary,
Ministry of Finance,
Union of India, New Delhi.

3. Director General,
Department of Posts,
Dak Bhavan, New Delhi. Respondents

Shri Krishna Devan ... Counsel for applicant

Shri K.Bhaskara Rao ... Counsel for respondents

CORAM

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMINISTRATIVE)

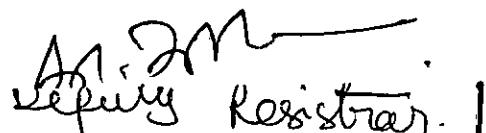
Heard Shri Gurupadam for Shri Krishna Devan on behalf of the applicant and Shri K.Bhaskara Rao on behalf of the respondents.

2. The issues involved in this case have already been settled by a judgement in a batch of cases (OA 306/94 and batch) decided on 10.2.97. The conclusions arrived at and the directions issued in the said cases would be applicable in toto to take a final decision in the light of that judgement a copy of which shall be annexed to this order.


(H. Rajendra Prasad)
Member (Administrative)

1st July, 1997

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A. J. M.
Deputy Registrar.

O.A. 1448/94.

To

1. The Director of Accounts (Postal)
Andhra Circle, Hyderabad.
2. The Secretary, Ministry of Finance,
Union of India, New Delhi.
3. The Director General, Dept.of Posts,
Dak Bhavan, New Delhi.
4. One ~~copy~~ copy to Mr.Krishna Devan, Advocate, CAT.Hyd.
5. One copy to Mr.K.Bhaskar Rao, Addl.CGSC.CAT.Hyd.
6. One copy to Mr.HHRP.M(A) CAT.Hyd.
7. One copy to D.R.(A) CAT.Hyd.
8. One spare copy.

pvm.

OFF 24/7/97

T COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDER PRASADAM(A)

Dated: 1-7-1997

M.A./R.A./C.A. NO.

in

T.A. No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed. To be sent along with

Dismissed as withdrawn

Dismissed for default.

OA. 306/97

Ordered/Rejected.

केन्द्रीय प्रशासनिक विधिकरण
Central Administrative Tribunal
DESPATCH

24 JUL 1997

हैदराबाद आवादी बैठक
HYDERABAD BENCH